

photos of events taking place inside each non-aligned country; and the HF sessions should continue to be used in distributing the various services of the Pool.

The implementation of these decisions is a continuous process. According to the functions of the Inter-governmental Council for the coordination of the non-aligned countries, the Council will coordinate the activities of the non-aligned countries in the fields of information and communication in implementing the decisions of the Jakarta Conference; monitor the development and progress of efforts undertaken by the non-aligned countries in the field of media cooperation; and initiate activities which may facilitate the smooth implementation of action programmes agreed upon by the Conference.

Regional Minimum Wages in Coir and Cashew Industries

6360. SHRI P. A. ANTONY : Will the Minister of LABOUR be pleased to state :

(a) whether Government propose ensure regional minimum wages in industries like coir and cashew in the Southern region; and

(b) if so, the details of the proposals and action taken?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b) : Under the Minimum Wages Act, 1948, the State Governments are the appropriate Government for fixing/revising minimum wages for industries like Coir and Cashew. However, in pursuance of the 31st Session of the Labour Ministers' Conference held in July, 1983, while fixing/revising wages the State Governments are expected to give due regard to the impact that wide disparity in wages in the same employment might have on the industry in other States especially the neighbouring ones.

Production of Poultry and Eggs

6361. SHRI D. N. REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether production of poultry and eggs has increased recently in the country;

(b) whether adequate facilities are provided for export to Arab countries; and

(c) the State which have the maximum facilities to propagate the latest scientific methods of improved poultry?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Yes, Sir.

(b) Facilities including cash compensatory support, import replenishment, etc. are available on export of poultry products including essence of chicken and poultry meat, live chicks and hatching eggs to all destinations including Arab countries.

(c) Necessary technical expertise to propagate the latest scientific methods for improved poultry production is available in all the States in the country. The progress, however, differs from State to State. No comparative evaluation of facilities provided in different States have been attempted.

Horticulture University in the Country

6362. SHRI M. RAGHUMA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have any plans to open Horticulture Universities in the country;

(b) if so, whether the forestry subject will be included in the University, if so, details thereof ;

(c) the States which propose to start Horticulture University ;

(d) whether Andhra Pradesh is one among them, if so, details thereof ;

(e) whether Government are considering to increase the greenage to avoid the air pollution ; and

(f) if so, the plans in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) : The Central Government have no plans to establish any horticultural university. Establishment of such universities in the States is the responsibility of the concerned State Government.

(c) Himachal Pradesh has proposed to start a University for horticulture and forestry.

(d) The Government are not aware of any such proposal from Andhra Pradesh.

(e) and (f) : The information is being collected and would be placed on the Table of the House.

Growers Cooperative for Grading of Pepper

6363. PROF. P. J. KURIEN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is any proposal to organise growers' co-operative for the purpose of grading of pepper and other allied activities in the pepper-growing areas ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) At present there is no such proposal.

(b) Does not arise.

Intensive Cultivation Plan of Pepper in Kerala

6364. PROF. P. J. KURIEN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether any intensive cultivation plan of pepper is being carried out in Kerala ;

(b) if so, since when and the area covered under this scheme ; and

(c) the results achieved so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) A programme for cultivation of pepper has been implemented with World Bank assistance in Kerala as one of the components of the Kerala Agriculture Development Project.

(b) and (c) : The Project is under implementation since April, 1977. An area of 16743 hectares has been covered. Rooted cuttings of Penniyur-1 and local varieties have so far been distributed to the tune of 4.36 lakhs and 12.00 lakhs respectively.

IFFCO Factory in Bareilly

6365. SHRI KALYAN SINGH SOLANKI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the reasons for slow progress in the work of Indian Farmers Ferti-